

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 03 OF 2017 &  
IA NO. 03 OF 2017 & IA NO. 253 OF 2018**

**Dated: 25<sup>th</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Sundew Properties Ltd.**

**...Appellant(s)**

**Vs.**

**Telangana Electricity Regulatory Commission  
& Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Malcolm Desai

Counsel for the Respondent(s) : Mr. D. Abhinav Rao  
Ms. D. Bharthi Reddy for R-1  
  
Mr. Rakesh Kumar Sharma  
Mr. Nishant for R-2

**ORDER**

We have heard learned counsel for the parties. Learned counsel for the respondents may file written submissions on or before 02.05.2019 with advance copy to the other side.

List the matter for further hearing on **02.05.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**